LOK SABHA UNSTARRED QUESTION NO.2438 TO BE ANSWERED ON 8thJuly, 2019

Oil Industry Safety Directorate

2438. SHRIMATI RAKSHANIKHIL KHADSE:

पैट्रोलयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has asked the Oil Industry Safety Directorate(OISD) to take appropriate steps to institutionalise the review of rules and regulations governing the industry in a time bound manner to match the standards at par with international standards; and
- (b) whether the Government has also asked OISD to establish a mechanism to continuously monitor and enhance the level of safety aspects and regular interaction along with the establishment like Directorate General for the safety of this industry and if so, the details thereof?

ANSWER पैट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROELUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) OISD develops Standards, Guidelines etc. for the Oil & Gas Industry through participative process involving all the stakeholders and drawing inputs from international standards which are periodically reviewed to incorporate the latest technological developments and experiences gained in their implementation, so as to update them in line with the current international practices. These standards are approved by Safety Council, headed by Secretary, MoP&NG.
- (b) OISD carries out regular safety audits in Oil and Gas installations. These audit includes External Safety Audits, Surprise Safety Audits and Pre-Commissioning Safety Audits. OISD ensures compliance of audit recommendations. OISD also carries out detailed investigation of the incidents and shares with industry the root cause analysis to learn from such incidents. All these steps are aimed at achieving highest level of safety in Industry.